TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 9th October, 1986.

NOTIFICATION INCOME-TAX

No. 6959 (F.No. 203/ 202/26 -ITA.II) : In continuation of this Office Notification No. 5142 (F.No.203/132 V84 -ITA.II) dated 4-1-1985 It is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (ii) of sub-section (1) of Section 35 (Thirty Five/One/Type) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 19\$2 under the category subject to the following conditions :-"Institutéen"

- i) That the Research introvironmental Design, Akasdabad will maintain a separate account of the sums received by it for scientific research.
- That the said Institute will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- That the said Institute will submit to the Prescribed iii) Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and Balance Sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- That the said **Institute** will apply to Central Board of Direct Taxes, Ministry of Finance, (Department of iv) That the said Institute Revenue), New Delhi, 3 months in advance before the explay of the approval for further extension. Applications beceived after the date of expiry of approval are liable to be rejected

INSTITUTION

Vastu Shilps Foundation for Studies and Research in Environmental Design, Sangath Thaltej Read, Alumedabad-380 064.

This Notification is effective for a period from

1.7.1986 to 37.6.1987.

(/ (Y.K. Batra)
Under Secretary to the Government of India

Copy forwarded to:-

- All Commissioners of Income-tax (2 copies).
- Director of Inspection (Investigation)/(Special Investigation)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- Directorate of O & M Services (Income-tax), Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their Office Memorandum No. dated 3.9.1986.
- 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
 - 6. Comptroller & Auditor General of India (50 copies).
 - 7. Bulletin Section of D.I. (P&PR), 2nd Floor, Hans Bhavan, I.P. Estate, New Delhi (5 copies).
 - 8. The Director, The Spastics Society of India, Upper Colaba Road, Opp. Afghan Church Colaba, Bombay-409 005".

Y.K. Batra

Under Secretary to the Government of India

/Bamola/

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 9th October, 1986.

NOTIFICATION INCOME-TAX

No. 6(59 (F.No.203/202/65-ITA.II): In continuation of this Office Notification No. 6142 (F.No.203/132/84-ITA.II) dated
4-1-1965 It is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (11) of sub-section (1) of Section 35 (Thirty Five/One/Tec.) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category

Institution subject to the following conditions:-

- That the Research inconvironmental Design, Akmedahad will maintain a separate account of the sums received by it for scientific research.
- ii) That the said **Institute** will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and Balance Sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- iv) That the said **institute** will apply to Central Board of Direct Taxes, Ministry of Finance, (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension.

 Applications paceived after the date of expiry of approval are liable to be rejected.

INSTITUTION

Vastu Shilps Foundation for Studies and Research in Environmental Design, Sangeth Thaltej Read, Ahmedabad-380 064.

This Notification is effective for a period from 1.7.1985 to 31.3.1988.

(Y.K. Batra)
Under Secretary to the Government of India

Copy forwarded to:-

- 1. All Commissioners of Income-tax (2 copies).
- Director of Inspection (Investigation)/(Special Investigation)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- Directorate of O & M Services (Income-tax), Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their Office Memorandum No. 1/170/78-1U.V dated 29.8.86
- 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
 - 6. Comptroller & Auditor General of India (50 copies).
 - 7. Bulletin Section of D.T. (P&PR), 2nd Floor, Hans Bhavan, I.P. Estate, New Delhi (5 copies).
 - 8. The Vastu Shilpa Foundation for Studies and Research in Environmental Design. Sangath Thaltej Road. Ahmedabad-380064.

(Y.K. Batra)
Under Secretary to the Government of India

/Bamola/